

Revenue Earned from Excise and Customs Duty

423. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to state:

(a) the revenue earned during 1990-91 after the increase in the excise and customs duty;

(b) whether there has been any adverse effect on the revenue earnings during the year;

(c) if so, the details thereof, and

(d) how it is proposed to be rectified?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR):

(a) the provisional estimates of revenue realisation from customs and central excise duty in 1990-91 is as under:—

Customs	— Rs. 20,567.70 crores
Excise	— Rs. 24,355.65 crores

The figures are as per departmental records and the excise revenues are exclusive of cesses not administered by the Department of Revenue.

(b) The above revenue realisation represent a growth of 9.73% in respect of excise duties and 14.85% in respect of customs duties as compared to the same during the previous year.

(c) and (d) Does not arise.

Special Incentives to Bank Employees Rural Areas

424. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to provide any special incentives to the bank employees working in rural areas; and

(b) if, the details thereof and by what time these are likely to be provided?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

Recruitment Procedure in Public Sector Banks

425. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to state:

(a) whether there is a uniform procedure for the recruitment of employees in various cadres/grades in the public sector banks;

(b) if so, the details of agencies working for this purpose;

(c) if not, the reasons therefor,

(d) whether the Government propose to adopt a uniform procedure for recruitment in all cadres/grades of public sector banks, and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) to (e) 15 Banking Service Recruitment Boards and one Central Recruitment Board have been entrusted